

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 4483
TO BE ANSWERED ON 12TH AUGUST, 2016**

CGHS EMPANELLED HOSPITALS AND LABORATORIES

4483. DR. SWAMI SAKSHIJI MAHARAJ:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the total number of Central Government Health Scheme (CGHS) beneficiaries as on date, State/UT-wise;
- (b) the number of empanelled private hospitals and laboratories under CGHS during the last three years, State/UT-wise including Uttar Pradesh;
- (c) whether some of these empanelled hospitals/laboratories are not providing CGHS rates or cashless treatments to the CGHS beneficiaries, if so, the details thereof, State/UT-wise including Uttar Pradesh; and
- (d) the corrective steps taken by the Government in this regard?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

- (a): The number of Central Government Health Scheme (CGHS) beneficiaries as on date, city-wise, are at Annexure-I.
- (b): The number of empanelled private hospitals and laboratories under CGHS as on date, State/UT-wise including Uttar Pradesh, are at Annexure-II
- (c): There are some such complaints in respect of some hospitals and diagnostic centres empanelled under CGHS. Details are as under:

	2015	2016
No. of complaints against hospitals / diagnostic centres empanelled in Delhi/ NCR	86	54

(d): The following steps have been taken by the Government:

- I. Issue of Show Cause Notice to hospitals/ diagnostic centres against which complaints have been received
- II. Penalty of 15% of the performance Guarantee imposed on hospitals/diagnostic centres on violation of provisions of MoA.
- III. Recovery of excess amount recovered from hospitals and paid to beneficiaries.
- IV. Warning letters issued to erring hospitals/ diagnostic centres.
- V. As per the Memorandum of Agreement signed with hospitals CGHS can inspect hospitals at any time and in the event of repeated defaulters there is a provision for removal of hospitals from CGHS panel.

**Number of Central Government Health Scheme (CGHS)
beneficiaries as on date, city-wise**

CITY	Beneficiaries
AHMEDABAD	44057
ALLAHABAD	60658
BENGALURU	112706
BHOPAL	13705
BHUBANESWAR	17971
CHANDIGARH	27995
CHENNAI	106584
DEHRADUN	13638
GANDHINAGAR	6709
GUWAHATI	44125
HYDERABAD	183108
INDORE	163
JAMMU	1716
JABALPUR	82436
JAIPUR	51409
KANPUR	81333
KOLKATA	139068
LUCKNOW	67565
MEERUT	39623
MUMBAI	162739
NAGPUR	78704
PATNA	40679
PUNE	106630
RANCHI	12130
SHILLONG	15533
SHIMLA	575
TRIVANDRUM	35663
DELHI	1477724
Total	3024946

Number of empanelled private hospitals and diagnostic centres under CGHS as on date, State/UT-wise including Uttar Pradesh

State	City	Empanelment	
		Private Hospitals	Private Diagnostic centres
DELHI	DELHI & NCR	252	57
TELANGANA	HYDERABAD	91	5
ASSAM	GUWAHATI	3	2
BIHAR	PATNA	26	3
GUJARAT	AHMADABAD	15	1
KARNATAKA	BENGALURU	51	5
JAMMU & KASHMIR	JAMMU	1(EYE)	0
JHARKHAND	RANCHI	4	0
KERALA	TRIVANDRUM	4	3
MADHYA PRADESH	BHOPAL	15	3
	JABALPUR	30	4
MAHARASHTRA	MUMBAI	44	2
	NAGPUR	62	12
	PUNE	61	4
MEGHALAYA	SHILLONG	0	0
ORISSA	BHUBANESH WAR	12	0
RAJASTHAN	JAIPUR	41	3
TAMILNADU	CHENNAI	24	5
UTTARAKHAND	DEHRADUN	12	4
UTTAR PRADESH	ALLAHABAD	37	5
	KANPUR	49	10
	LUCKNOW	36	10
	MEERUT	28	2
WEST BENGAL	KOLKATA	12	15
CHANDIGARH (UT)	CHANDIGARH	17	6
TOTAL		927	161